

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
TA (Co. Act)- 14(PB)/2024

IN THE MATTER OF:

Ashok Gopichand Karia

... Applicant/Petitioner

Vs

Eagle Soraj Townships Pvt. Ltd.

... Respondent

Order under Rule 16(d) NCLT, 2016

Order delivered on 19.07.2024

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to 23.07.2024.

-sd-
(Kamal Sultanpuri)
Joint Registrar

VINOD ARORA- 19.07.2024